Delinking of CSMRS, New Delhi from Central Water Commission

2743. SHRI SHIVA CHANDRA JHA: Will the Minister of IRRIGATION be pleased to state:

- (a) whether it is a fact that the recommendations of a high level Committee headed by Dr. M. S. Swammathan, Government has delinked the Central Soil and Materials Research Station, New Delhi, from Central Water Commission and issued certain guidelines to Central Water Commission vide their O.M. No. 44/108/78-Estt. II dated the 27th June, 1981.
- (b) whether it is also a fact that in a number of cases after the 1st July, 1981, these guidelines were violated for accommodating some outsiders in CSMRS even after the reversion of the regular employees of CSMRS, if so, what are the total number of such cases; and
- (c) whether a number of representations to this effect has been received by Central Water Commission, if so, what is the number of such representations and the action taken or proposed to be taken on each of them?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) Yes, Sir.

- (b) No, Sir. It is not true that these guidelines were violated in a number of cases. Only in one case Central Water Commission have issued orders of reversion of a regular employee of the CSMRS to accommodate a senior officer who had worked earlier in CSMRS, on return from deputation on foreign service.
- (c) Yes, Sir. Several identical representations have been received and the Central Water Commission have explained the position to them.

Prices of vegetable ghee and Edible oils

2744. SHRI IBRAHIM KALANIYA: Will the Minister of CIVIL SUPPLIES be pleased to state:

- (a) whether it is a fact that the prices of vegetable ghee and various edible oils have been increased recently.
 - (b) if so, what is the price rise;
- (c) what were the prices of the above items on the 1st August, 1978, 1st January, 1979, 1st January, 1980, 1st January, 1981 and on 31st July, 1981; and
- (d) what steps have been taken by Government to bring down the prices?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY):
(a) No, Sir. In fact, the prices of various edible oils have generally shown a declining trend in the last few weeks.

- (b) Does not arise.
- (c) A Statement indicating the prices of various types of edible oils including vegetable ghee at important market centres is enclosed. [See Appendix CXIX, Annexure No. 82]
- (d) The Government have taken several long-term as well as short-term steps to improve the availability and ease the situation regarding edible oils prices in the country. Some of the important measures taken are:
 - 1. encouraging a greater production of oilseeds and planned efforts to exploit non-traditional sources so as to reduce the gap between demand and supply of oils;
 - continuing imports of adequate quantities of edible oils;
 - 3. release of more imported oils for public distribution system.
 - 4. price-restraints on a voluntary basis by the vanaspati industry;

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Written Answers

- 6. encouragement of greater production of cottonseed oil;
- 7. request to State Governments to enforce Storage Control Orders and other enactments;
- 8. free movement of oilseeds and oils between various parts of the country; and
- 9. curb on illegal trading in oilseeds and oils by Forward Markets Commission through periodic raids.

Distribution of surplus land

2745. SHRI SUNDER SINGH BHANDARI:

SHRI ASHWANI KUMAR:

Will the Minister of RURAL CONSTRUCTION be pleased to state:

- (a) whether it is a fact that under the Sixth Five Year Plan, 38 acres of land was stipulated to identified as ceiling surplus and distributed to the landless farm labourers within the first two years of the plan period; and
- (b) if so, what are the State-wise progress made so far in this regard?

THE MINISTER OF STATE THE MINISTRIES OF AGRICUL-TURE AND RURAL RECONSTRUC-TION (SHRI BALESHWAR RAM): (a) Yes, Sir,

(b) A satement is appended.

·Statement

					(In acres)			
State/Union Territory				Area distributed und- der revised ceiling laws				
1						2		
Andhra	Pra	adesh	•			2,91,63		
Assam						3,12,664		
Bihar		•	•	•		1,37,003		
Gujrat					•	4,105		

1			;		2
Haryana .					16,580
Himachal Pra	desh	1			4,417
Jammu & Ka	shm	ir			
Karnataka		•	•		52,628
Kerala .	•			•	51,842
Madhya Prad	lesh			٠.	78,028
Maharashtra	٠.	•	٠,		2,81,586
Manipur					
Orissa .				•	1,00,565
Punjab .					12,497
Rajasthan	v				1,21,809
Tamil Nadu		•	٠.	•	55,996
Tripura		٠.			946
Uttar Prades	h				2,28,693
West Bengal			:	٠.	55,041
Dadra & Na	gar	Have	li .		3,406
Delhi .		•			•••
Pondicherry		•	•	•	837
Total				L _	18,10,506
_	_				

राजस्थान में श्रकालऋस्त क्षेत्रों में केन्द्रीय सरकार द्वारा शुरू कियं गये राहत केन्द्र

2746. श्री सुन्दर सिंह भंडारी: भी ग्रश्विनी कुमार:

क्या कृषि मंत्री यह बताने को कृपा क**रें**गे कि:

- (क) सरकार ने हाल में राजस्थान के अकालग्रस्त क्षेत्रों में कितने राहत केन्द्र शुरू किये हैं तथा उनमें कितने श्रमिकों को काम दिया गया है;
- (ख) कितनो दैनिक मजदूरी निर्धारित की गई है तथा राहत केन्द्रों पर खाद्यान